

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 30 of 1996

1b

New Delhi, dated the 17th March, 1997

HON'BLE MR. S.R. ADIGE, MEMBER (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Hari Babu Sharma,
S/o Shri Pyare Lal Sharma,
Postman, Head Post Office,
Mathura-281001.
R/o Anand Puri,
Behind B.S.A. College,
Mathura, U.P. APPLICANT
By Advocate: Shri D.N. Sharma

VERSUS

1. The U.O.I. through
the Secretary,
Ministry of Communications,
Govt. of India,
New Delhi.
2. The Chairman,
Postal Services Board,
Dak Bhawan, Parliament Street,
New Delhi.
3. The Sr. Superintendent of Post Offices,
Mathura Division,
Shaheed Bhagat Singh Marg,
Civil Lines, Mathura, U.P.
4. Shri S.S. Yadav,
The Superintendent,
Postal Stores, Forms & Seals,
Aligarh, U.P.
5. The Sr. Postmaster,
Head Post Office,
Civil Lines,
Mathura-281001
U.P. RESPONDENTS

By Advocate: Shri N.S. Mehta

JUDGMFNT (ORAL)

HON'BLE MR. S.R. ADIGE, MEMBER (A)
Heard.

2. Applicant has impugned the charge sheet
dated 8.11.95 (Annexure A-4).

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3. The only ground pressed during hearing is that the said charge sheet is infirm as it has been issued by an authority superior to the appointing authority. In this connection Respondents' counsel Shri N.S.Mehta has invited our attention to Postal Dept. Notification No. S.O. 254 dated 27.8.1990, which is taken on record containing the list of appointing authorities and authorities competent to impose penalties in respect of various categories of Post Dept. Employees. Applicant being a postman is a Group C Employee working in a Post Office and at Page 12, item 4 of that list we find that the appointing authority is the Head of the Division, and the authority competent to impose penalty is also Head of the Division. In the present case, Senior Superintendent of Post Office who was applicant's appointing authority has himself issued the impugned charge sheet dated 8.11.95.

5. We, therefore, do not find any legal infirmity in the impugned charge sheet which warrants interference. The O.A. is dismissed. No costs.

A. Vedavalli

(DR. A. VEDAVALLI)
Member (J)
/GK/

S.R. Adige
(S.R. ADIGE)
Member (A)